

IN THE NATIONAL COMPANY LAW TRIBUNAL,
NEW DELHI COURT III

Item No.102
CA.CAA-34(ND)/2023

IN THE MATTER OF:

Kolmeks (Gujarat) Manufacturing Pvt Ltd. AND Their Respective Shareholders &
Creditors

.....APPLICANT/PETITIONER

SECTION

U/s 230/232

Order delivered on 01.05.2023

CORAM:

SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)

SHRI ATUL CHATURVEDI, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Adv. Yashoj Guglani, Mr. Manish Gupta, CS
Mr. Saurabh Agarwal, Mr. Sachay, CS,
Mr. Narender Thakur, CS

For the Respondent :

ORDER

Arguments heard.

Order **reserved**.

Sd/-
(ATUL CHATURVEDI)
MEMBER (TECHNICAL)

Sd/-
(BACHU VENKAT BALARAM DAS)
MEMBER (JUDICIAL)